

Recommendations made by Planning Commission to help Unemployed Persons

4973. SHRI K. KODANDA RAMI REDDY : Will the Minister of PLANNING be pleased to states .

(a) whether the Planning Commission has made certain recommendations to help the unemployed during the period from 1972-74 ; and

(b) if so, the important features of those recommendations ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA) (a) and (b) . The proposals formulated by Government of India for increasing employment opportunities during 1972-73 have been indicated in the Annual Plan 1972-73 Document already laid on the Table of the House. No definite programmes have been so far drawn up for 1973-74.

Arrest of persons under maintenance of Internal Security Act In States

4974. SHRI DINEN BHATTACHARYYA: Will the Minister of HOME AFFAIRS be pleased to state :

(a) the total number of reports received from different States regarding the arrest of persons under Maintenance of Internal Security Act ;

(b) whether the Home Ministry made any review of the cases referred from the State Governments ; if so, the reaction of Government thereto ; and

(c) in how many cases Government considered the action of the State Governments to be improper ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F.H. MOHSIN) : (a) Upto the 29th April, 1972, reports about the grounds on which orders of detention under the Maintenance of Internal Security Act, 1971 has been made in 5,166 individual cases, have been received from the State Governments.

(b and c) . Grounds of detention and other particulars furnished by State Governments are examined with a view to decide whether any recourse is necessary to the

Provisions of section 14 of the said Act. The Central Government have not found it necessary to invoke such powers in any case so far.

Demands of Class IV Employees of Union Territory of Chandigarh

4975. SHRI AMARNATH VIDYALANKAR : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the demands of Class IV employees working in Union Territory of Chandigarh for which the Union of Class IV employees have started agitation since the 1st week of April, 1972 ; and

(b) the steps being taken by Government in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F.H. MOHSIN) : (a) Class IV employees working in the Union Territory of Chandigarh have demanded :

(i) Replacement of Khadi cloth by mill made cloth for summer uniforms.

(ii) Provision of uniforms for certain categories of Class IV employees who are at present not entitled to uniforms.

(b) Khadi cloth is used for summer uniforms of Class III & IV employees under a decision of 1955. The matter is under review and a decision on use of Khadi for this purpose will be taken shortly. Meanwhile the Chandigarh Administration have been advised to obtain good quality Khadi for this purpose.

Chandigarh Administration are examining extension of entitlement to uniforms to Class IV employees who are at present not entitled to uniforms.

Appointment of Assistant Engineers in Delhi Municipal Corporation

4976. SHRI SAT PAL KAPUR : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether in October, 1971, the U.P.S.C. forwarded to the Delhi Municipal Corporation, a panel for regular appointment